

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2014

Dated : 15th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Southern Electricity Supply Co. of Orissa Ltd. Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr.Buddy A. Ranganadhan, Mr.Hasan Murtaza, Mr. Aditya Panda and Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr.R.K.Mehta and Mr. Abhishek Upadhyay for GRIDCO, Resp.2
Mr. Prayabrat Sahu for Resp. No.1

ORDER

Respondent No.2 is filing reply today. Respondent No.1, State Commission, has already filed their reply and counter affidavit. Respondent Nos. 3, 4 and 5 / DISCOMs have preferred not to file reply/counter affidavit in spite of sufficient service upon them. According to the learned counsel appearing for the parties today, the main contest is between the appellant and the respondent No.2/GRIDCO. Leaned counsel for the appellant may file rejoinder, if any, within two weeks from today.

List the appeal for hearing on **16th January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/rt